

**DR. VASANT KUMAR PANDIT:** It is clear that the Chavda Committee have made certain meaningful recommendations. May I know whether it is a fact or not that Category I formulations, where the mark-up is upto 40 per cent, include all the life-saving and essential drugs?

**SHRI P. C. SETHI:** I do not have the break-up of these categories.

**DR. VASANT KUMAR PANDIT:** Under which category do the life-saving drug fall?

**SHRI P. C. SETHI:** 32 important life-saving drugs are in Formulation I.

**MR. DEPUTY-SPEAKER:** Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Publication of Constitution in Regional Languages

\*874. **SHRI AMAR ROYPRADHAN:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Constitution of India has been published in all or any of the regional languages or tribal languages; and

(b) if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):** (a) and (b). Government has undertaken a programme to publish translations of the Constitution in the various official languages of the States. The Gujarat, Kannada, Malayalam, Marathi, Panjabi and Telugu versions of the Constitution have already been published. Oriya and Tamil versions of the Constitution have been finalised and are at different stages of printing. The Bengali version of the Constitution has been prepared and is likely to be sent to the press in the near future. Assamese, Kashmiri and Urdu versions are under preparation.

##### Colliery earmarked for supply of coal to Farakka Super Thermal Power Plant

\*875. **SHRI ZAINAL ABEDIN:** Will the Minister of ENERGY be pleased to state:

(a) the name of the colliery/collieries from where coal will be supplied for the National Thermal Power Station under construction at Farakka in West Bengal;

(b) whether the lands for laying rail tracks for carrying coal from the colliery in question to the N.T.P. station have been acquired; and

(c) if not, the reasons therefor?

**THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI):** (a) Coal requirements of the Farakka Super Thermal Power Station, under construction by National Thermal Power Corporation, would be met from the Hurra Block of mines of Rajmahal coalfield.

(b) Out of a total requirement of about 1274 acres of land for the railway line, 106 acres have already been acquired and the balance land is in various stages of acquisition.

(c) Land Acquisition proposals for approximately 59 acres in West Bengal and 959 acres in Bihar (in addition to 106 acres already acquired) have been submitted by the National Thermal Power Corporation to the District Authorities concerned. The proposal for the balance 150 acres in Bihar has not yet been submitted on account of resistance encountered from the local population in conducting land surveys.

##### French Expertise for Power Generation Tidal Waves

\*876. **SHRI K. P. SINGH DEO:** Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have entered into a dialogue